

**GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF SCHOOL EDUCATION AND LITERACY**

**LOK SABHA
UNSTARRED QUESTION NO. 1325
TO BE ANSWERED ON 07.12.2015**

Functioning of Jan Shikshan Sansthan

†1325.

SHRI GAJENDRA SINGH SHEKHAWAT:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the concept, objective and functions of Jan Shikshan Sansthan set up in the country;
- (b) the number of Jan Shikshan Sansthans sanctioned along with the number of Jan Shikshan Sansthans functioning across the country, State-wise and the present Status thereof;
- (c) whether any new Jan Shikshan Sansthans have been sanctioned/set up since the year 2009;
- (d) if so, the details thereof;
- (e) the funds allocated to the said institutes during each of the last three years and the current year; and
- (f) the existing mechanism for the monitoring of such Jan Shikshan Sansthans?

ANSWER

**MINISTER OF HUMAN RESOURCE DEVELOPMENT
(SMT. SMRITI ZUBIN IRANI)**

- (a) to (f) : A statement is laid on the Table of the House .

STATEMENT REFERRED IN REPLY TO PARTS (a) to (f) OF LOK SABHA UNSTARRED QUESTION NO. 1325 TO BE ANSWERED ON 07.12.2015 RAISED BY SHRI GAJENDRA SINGH SHEKHAWAT, MEMBER OF PARLIAMENT REGARDING 'FUNCTIONING OF JAN SHIKSHAN SANSTHAN'.

(a): Jan Shikshan Sansthan (JSSs) are established under the Scheme of Support to Voluntary Agencies for Adult Education and Skill Development. They provide vocational skill development training to non-literates, neo-literates, as well as school drop outs by identifying skills as would have a market in the region of their establishment. The mandate of JSSs is to provide skill development and life enrichment education to adults having no or rudimentary levels of education. Priority groups to be covered by JSSs include women, SCs/STs/OBCs, other economically weaker sections and minorities. They are expected to keep in mind local demand and select only such vocational programmes which are relevant to clientele and should lead to enhancement of their income.

(b): The details of JSS sanctioned and functioning in the country, State-wise and their present status are at Annexure-I.

(c)&(d): No, Madam. There is no provision for the sanction of additional JSSs during the 12th Plan period.

(e): Details of funds allocated to JSSs during each of the last three years and the current year are at Annexure-II.

(f): A web-based monitoring system has been developed and is fully functional at <jss.nic.in>. The Annual Action Plan of JSS is submitted and approved online. Region-wise review meetings are regularly held on half-yearly and annual basis. The performance of each JSS is also evaluated once every three years by reputed evaluating agencies empanelled with National Literacy Mission Authority (NLMA). Performance audit of JSS is also conducted by expert agencies from time to time.

STATEMENT REFERRED IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION NO. 1325 FOR 07.12.2015 RAISED BY SHRI GAJENDRA SINGH SHEKHAWAT REGARDING 'FUNCTIONING OF JAN SHIKSHAN SANSTHAN'.

Details of Jan Shikshan Sansthans (JSSs) sanctioned and functioning across the country State-wise and their present status

S. No.	Name of the State/UT	Total	Functional	Non-Functional
1	Andhra Pradesh	15	14	1
2	Arunachal Pradesh	1	1	-
3	Assam	5	5	-
4	Bihar	14	13	1
5	Chhattisgarh	7	7	-
6	Delhi	4	4	-
7	Goa	1	1	-
8	Gujarat	11	11	-
9	Haryana	6	5	1
10	Himachal Pradesh	1	1	-
11	Jammu & Kashmir	2	2	-
12	Jharkhand	5	5	-
13	Karnataka	11	9	2
14	Kerala	13	9	4
15	Madhya Pradesh	34	33	1
16	Maharashtra	23	21	2
17	Manipur	3	3	-
18	Mizoram	1	-	1
19	Nagaland	1	1	-
20	Odisha	17	17	-
21	Punjab	2	2	-
22	Rajasthan	8	7	1
23	Tamil Nadu	11	10	1
24	Tripura	1	1	-
25	Uttar Pradesh	55	53	2
26	Uttarakhand	6	6	-
27	West Bengal	11	8	3
28	Chandigarh	1	1	-
29	Dadra & Nagar Haveli	1	1	-
	TOTAL	271	251	20

STATEMENT REFERRED IN REPLY TO PART (e) OF LOK SABHA UNSTARRED QUESTION NO. 1325 FOR 07.12.2015 RAISED BY SHRI GAJENDRA SINGH SHEKHAWAT REGARDING 'FUNCTIONING OF JAN SHIKSHAN SANSTHAN'

Fund released to Jan Shikshan Sansthans (JSSs) during each of the last three years and the current year

S. No.	State/UT	Amount in Lakh			
		2012-13	2013-14	2014-15	2015-16
1	Andhra Pradesh	393.02	437.02	153.23	157.31
2	Arunachal Pradesh	29.93	29.92	29.90	14.99
3	Assam	147.41	148.58	148.98	74.94
4	Bihar	296.67	472.56	239.76	180.00
5	Chandigarh	34.76	34.92	23.81	28.25
6	Chattisgarh	113.58	288.91	141.38	105.00
7	Dadra & Nagar Haveli	14.60	44.14	19.98	23.21
8	Delhi	88.97	89.36	63.63	70.01
9	Goa	12.17	42.41	19.33	22.36
10	Gujarat	151.87	437.18	222.77	155.00
11	Haryana	148.72	147.12	106.54	116.36
12	Himachal Pradesh	29.30	29.83	21.31	23.51
13	Jammu & Kashmir	64.01	64.17	44.82	50.84
14	Jharkhand	121.05	144.44	79.02	45.00
15	Karnataka	246.76	287.54	163.55	151.49
16	Kerala	268.28	278.32	163.55	184.55

17	Madhya Pradesh	960.48	977.66	682.93	665.43
18	Maharashtra	370.61	921.38	416.10	390.42
19	Manipur	89.40	89.84	74.93	59.74
20	Nagaland	28.89	29.67	29.67	14.72
21	Odisha	516.31	517.04	329.91	230.00
22	Punjab	59.74	59.83	42.62	46.99
23	Rajasthan	119.20	324.96	157.59	145.39
24	Tamil Nadu	217.72	327.09	182.80	144.20
25	Telangana	0.00	0.00	154.22	133.53
26	Tripura	12.74	41.41	28.07	14.30
27	Uttar Pradesh	1481.93	1590.57	1,044.91	925.58
28	Uttarakhand	127.26	216.49	123.51	114.43
29	West Bengal	122.42	365.59	172.91	183.90
	Total	6267.80	8437.96	5081.73	4471.45